

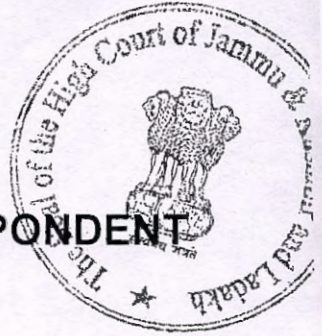
HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(OFFICE OF THE REGISTRAR JUDICIAL, JAMMU)

OWP No. 745/2004

TITLED: Bashi Ram v/s State and others

NOTICE TO LEGAL REPRESENTATIVES OF RESPONDENT  
NO'S 7 AND 14 -



1. Chaman Lal S/o Gian Chand, husband of Vidya Kumari deceased respondent No. 07, R/o Gurah Jagir Tehsil Akhnoor District Jammu post office- Akhnoor.
2. Bunty Kumar S/o Late Vidya Kumari.
3. Mamta Devi D/o Late Vidya Kumari w/o Bodh Raj R/o Badwal Tehsil & P/O Khour District Jammu.

{Legal Heirs of respondent no (7)}

1. Rano Devi D/o Beli Ram w/o Mandir Lal R/o Badwania Tehsil and post office Jourian District Jammu.
2. Pasho Devi D/o Beli Ram R/o Bheritaryai Tehsil Jourian District Jammu.
3. Veer Devi D/o Beli Ram W/o Madan Lal R/o Jad Tehsil Jourian District Jammu.
4. Sunita Devi D/o Beli Ram w/o Subash Chander R/o Kot Ghari Tehsil Akhnoor District Jammu.
5. Ramesh Lal S/o Beli Ram R/o Bheritaryai Tehsil Jourian District Jammu
6. Chander Pash S/o Beli Ram R/o Bheritaryai Tehsil Jourian District Jammu.
7. Kuldeep Raj S/o Beli Ram R/o Bheritaryai Tehsil District Jammu.
8. Jeet Raj S/o Beli Ram R/o Bheritaryai Tehsil Jourian District Jammu.
9. Ram Paul S/o Beli Ram R/o Bheritaryai Tehsil Jourian District Jammu.

{Legal representatives of respondent No. (14)}

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of Legal representatives of respondent No.7 and 14 named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this court on 21-09-2023 at 10:00 A.M. or the next working day if 21-09-2023 is declared holiday in person or through some recognized agent failing which appropriate order will be passed

Given under my hand and seal of the court this 4<sup>th</sup> August 2023 at Jammu.

Registrar Judicial  
High Court of Jammu & Kashmir and Ladakh  
Jammu  
Dated:- 7.8.23

No: -

Forwarded in original to the Editor STATE TIMES Jammu for publishing the notice in the newspaper, cutting of the News paper and bill of advertisement be sent to this registry before 21-09-2023. An amount of Rs 500/- vide no 465729 dated 04-08-2023 as publication charges have been deposited in this Court which shall be paid as and when the bill and cutting are received. The matter be treated as most urgent

Registrar Judicial  
Registrar (Jud.)  
High Court of J&K and Ladakh  
Jammu  
M M U.

Publication Notice forwarded to J.C.O.I.C. for uploading the same on official web site of Hon'ble High Court of J&K and Ladakh at Jammu.

Assistant Registrar  
High Court of J&K and Ladakh  
Jammu  
7/8/23

No:- 9050  
Dt:- 8.8.23